## GOVERNMENT OF INDIA HUMAN RESOURCE DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:4505 ANSWERED ON:21.12.2011 REFORMS IN EXAMINATION SYSTEM

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## Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government is planning for major reforms in the school examination system in the country in an effort to give an academic orientation to all the 41 States and national school boards:
- (b) if so, the details thereof;
- (c) whether there is also a proposal to switch over to Continuous Comprehensive Evaluation by the State school boards in the pattern of CBSE;
- (d) if so, the details thereof;
- (e) the amount allocated in the 12th Plan for this purpose; and
- (f) the time by which the proposed reforms in the school examination system will come into force?

## **Answer**

## MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. D. PURANDESWARI)

- (a)&(b): Central Board of Secondary Education (CBSE) has introduced Continuous & Comprehensive Evaluation (CCE) & Grading System in the year 2009 and has also made board examination optional for class X students to reform the school examination system in CBSE affiliated schools.
- (c)&(d): State Education Boards are free to implement the scheme of CCE in the schools affiliated with them.
- (e)&(f): The steps taken by CBSE are being implemented in CBSE affiliated schools for examination reform. However, expenses on examination reforms are borne by the respective Education Boards.